

# SCHEDULE OF TRAINING

## Phase - I

Kachi Peshi, Service of Summons, Filing of Replies for appearance by defendants, Framing of Issues.

**Period from 19<sup>th</sup> May 2014 to September 16, 2014.**

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| ◆ 19 <sup>th</sup> May 2014 to 24 <sup>th</sup> May, 2014              | Field Training.         |
| ◆ 26 <sup>th</sup> May, 2014 to 13 <sup>th</sup> June, 2014            | Institutional Training. |
| ◆ 16 <sup>th</sup> June, 2014 to 30 <sup>th</sup> June, 2014           | Field Training          |
| ◆ 1 <sup>st</sup> July, 2014 to 21 <sup>st</sup> August, 2014          | Institutional Training. |
| ◆ 22 <sup>nd</sup> August, 2014 to 10 <sup>th</sup> September, 2014    | Field Training.         |
| ◆ 11 <sup>th</sup> September, 2014 to 16 <sup>th</sup> September, 2014 | Reconciliation.         |

## Phase - II

**Recording , analysis and appreciation of evidence (Trial).**

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| ◆ 17 <sup>th</sup> September, 2014 to 18 <sup>th</sup> October, 2014 | Institutional Training. |
| ◆ 20 <sup>th</sup> October, 2014 to 22 <sup>nd</sup> November, 2014  | Field Training.         |
| ◆ 25 <sup>th</sup> November, 2014 to 20 <sup>th</sup> December, 2014 | Institutional Training. |
| ◆ 22 <sup>nd</sup> December, 2014 to 10 <sup>th</sup> January, 2015  | Field Training.         |
| ◆ 11 <sup>th</sup> January, 2015 to 16 <sup>th</sup> January, 2015   | Reconciliation.         |

## Phase - III

**Police Training at the Academy.**

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| ◆ 17 <sup>th</sup> January, 2015 to 31 <sup>st</sup> January, 2015 | Police Training. |
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## Phase - IV

**Recording of Judgments**

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| ◆ 1 <sup>st</sup> February, 2015 to 28 <sup>th</sup> February, 2015 | Institutional Training. |
| ◆ 1 <sup>st</sup> March, 2015 to 31 <sup>st</sup> March, 2015       | Field Training.         |
| ◆ 1 <sup>st</sup> April 2015 to 15 <sup>th</sup> April, 2015        | Reconciliation          |

## Phase - V

**Execution**

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| ◆ 16 <sup>th</sup> April, 2015 to 30 <sup>th</sup> April, 2015 | Execution |
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## Phase - VI

**Bharat Darshan**

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| ◆ 1 <sup>st</sup> May, 2015 to 15 <sup>th</sup> May, 2015 | Bharat Darshan |
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**Notice for the attention of  
Newly recruited Civil Judges (Jr. Division) from the State of Punjab.**

All the newly recruited Civil Judges (Jr. Division) who are to undergo this training are required to report at the Reception Counter of Chandigarh Judicial Academy, Sector 43 (Opposite ISBT, Chandigarh) by 9:30 a.m. of May 17, 2014 and get their arrival registered. They are required to bring with them copies of their appointment letter, posting order, ID proof, 4 recent passport size photographs.

As per code of conduct of the Academy, all the of the Trainee Judicial Officers are required to wear "Court Dress" which is black coat, white or grey trousers and white shirt, turban of white or motia colour for males and white suit/saree with black coat for females.

Neckties/Cravats to be worn during training would be provided by the Academy. They would further be required to wear shoes of the style and format of Oxford/Brogue.

Other instructions would be imparted to them, once they are in the Academy.

  
Registrar  
Chandigarh Judicial Academy